

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1471  
TO BE ANSWERED ON 08<sup>th</sup> DECEMBER, 2015

PRODUCTION OF ETHANOL

1471. SHRIMATI VASANTHI M.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has formulated any action plan to increase the production of ethanol for the use of oil companies in blending programme;
- (b) if so, the details thereof and action taken by the Government thereon; and
- (c) if not, the reasons therefor?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a)&(b): The Central Government with a view to increase production of ethanol for supplies to Oil Marketing Companies(OMCs), has scaled up the blending targets from 5% to 10% under Ethanol Blending Programme (EBP). To achieve these blending targets, the Government has framed a 'National Grid' which networks the distilleries to the OMC depots and allocates the quantities to be supplied by them. The Government has also fixed remunerative ex-depot price of ethanol and waived excise duty on it for supplies to OMCs. Besides, soft loans up to 40% of the project cost is provided to the sugar mills from Sugar Development Fund (SDF) for setting up ethanol projects. Further, there is no restriction on ethanol production from molasses including B-heavy molasses.

(c): Does not arise.

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